

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 272 of 2013 &
I.A. No. 366 of 2013**

Dated : 1st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Jayshree Chemicals Ltd.Appellant(s)
Versus
O.E.R.C & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin**

**Counsel for the Respondent(s) : Mr. Prashanto Chander Sen
Ms. Rakumari Banju for R.1**

ORDER

The learned Senior Counsel for the Appellant has argued the matter for some time. He is directed to file his Written Submissions on or before 07.08.2014 after serving copy on the other side.

Post the matter for further hearing on 08.08.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt